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In The Central Administrative Tribunal
Jaipur Bench, Jaipur

DATE/TAMP No. CP No. 46/99 (O.A.No.250/98)

Ganpat Lal Versus Manu Vyas

Date of Order	Orders
31.10.2000	<p>Mr. K.L.Thawani - Counsel for the applicant Mr. Hemant Gupta, Proxy counsel of Mr. M.Rafiq - Counsel for the respondent.</p> <p>Both the counsel have agreed that the Original Application being No. 250/98 having been dismissed, the present Contempt Petition no longer survives. Therefore, the same is accordingly disposed of. The notices already issued are discharged.</p> <p><i>N.P.NAWANI</i> (N.P.NAWANI) Adm. Member</p> <p><i>ASHOK AGARWAL</i> (ASHOK AGARWAL) Chairman.</p>